NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.67/BB/ 2017	T.P. No.	Purpose	Rule-6 of	Name of the Parties M/s. / Mr.		
	-	For filing Objections		\/ibanaa a	Vs. Base	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
Ĭ-	NEYTRA NAYAK	Respondent	My thy oh
	9167769603.		My

ORDER

Counsel for Petitioner is absent. Counsel for Corporate Debtor is present. She reported that last instalment has also been remitted to the account of Operational Creditor. List it for clarification on 07.03.2018.

Member (T)

Member (J)